

## PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

## OFFICIAL REPORT

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## HOUSE OF THE PEOPLE

Friday, the 30th April, 1954

The House met at a Quarter Past Eight  
of the Clock

[MR. SPEAKER in the Chair]

## QUESTIONS AND ANSWERS

(See Part I)

9-07 A.M.

MESSAGE FROM THE COUNCIL  
OF STATES

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:—

"In accordance with the provisions of sub-rule (6) of Rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the Voluntary Surrender of Salaries (Exemption from Taxation) Amendment Bill 1954, which was passed by the House of the People at its sitting held on the 23rd April, 1954, and transmitted to the Council of States for its recommendations and to state that the Council has no recommendations to make to the House of the People in regard to the said Bill."

134 P.S.D.

## PAPER LAID ON THE TABLE

AGREEMENT WITH GOVERNMENT OF  
NEPAL ON KOSI PROJECT

The Minister of Planning and Irrigation and Power (Shri Nanda): Sir, I beg to lay on the Table a copy of an Agreement between the Government of India and the Government of Nepal on the Kosi Project signed on the 25th April, 1954. [Placed in Library. See No. S-131/54.]

CORRECTION OF ANSWER TO  
STARRED QUESTION NO. 120

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): Sir, in answer to Starred Question No. 120 asked on the 18th February, 1954, in the written reply, by mistake the words "Sadia Frontier Tract Districts" were mentioned. The penultimate paragraph of the reply given to Starred Question No. 120 should therefore, be read as follows:

"The gravimetric survey, which started about September, 1953, and is still in progress, has covered Lakhimpur and Subsagar Districts".

## PAPERS LAID ON THE TABLE

AMENDMENTS ON GENERAL REGULA-  
TIONS OF THE INDUSTRIAL FINANCE  
CORPORATION OF INDIA

The Deputy Minister of Finance (Shri A. C. Guha): I beg to lay on the Table a copy of certain amendments to the General Regulations of the Industrial Finance Corporation of